

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA  
UNSTARRED QUESTION NO. 27  
TO BE ANSWERED ON 2<sup>ND</sup> FEBRUARY, 2018**

**EXTRA ORDINARY LEAVE TO STAFF NURSES**

**27. SHRI RAHUL SHEWALE:  
SHRI BHARTRUHARI MAHTAB:  
SHRI SANJAY DHOTRE:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government has received complaints from the public representatives regarding Extra Ordinary Leave granted to Staff Nurses in Government hospitals particularly Kalawati Saran Children's Hospital (KSCH);
- (b) if so, the details thereof along with the action taken on such complaints so far;
- (c) whether the Government has conducted any enquiry in this regard and assessed the loss to the exchequer;
- (d) if so, the details and outcome thereof and if not, the reasons therefor;
- (e) the mechanism developed by the Government to monitor such financial frauds in Government hospitals; and
- (f) the steps taken/being taken by the Government to prevent such financial frauds in Government hospitals?

**ANSWER  
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND  
FAMILY WELFARE  
(SHRI ASHWINI KUMAR CHOUBEY)**

(a) to (d): As far as three Central government Hospitals in Delhi i.e. Safadarjung Hospital, Lady Hardinge Medical College & Associated Hospitals, including Kalawati Saran Children's Hospital and Dr. Ram Manohar Lohia Hospital are concerned, no such complaints have been received from the public representatives in the recent past.

(e) & (f): Leave including extra-ordinary leave (EOL) is granted to an official based on the request made and keeping in view the administration exigencies. No pay is admissible to the official during EOL period.

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